

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-518
CP-50/66/ND/2020

IN THE MATTER OF:

Sanskar Medica India Limited

Vs.

ROC, (NCT of Delhi & Haryana)

....Applicant

.....Respondent

SECTION

U/s 66

Order delivered on 22.08.2022

CORAM:

SHRI P.S.N. PRASAD,
HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : CS Manoj Kumar Panday
For the Respondent :

ORDER

Due to paucity of time, list the matter on **13.09.2022.**


For (Court Officer)

Md Saddam